

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. I.A. 3281/2024 In
C.P. (IB)/3622(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: TJSB Sahakari Bank Ltd
VS
Unimetal Casting Ltd.

Appearance

For Applicant : Adv. Ayush Kothari a/w. Adv. Shreyansh Desai i/b.
M/s. V Deshpande & Co.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3281/2024

This application has been filed by the liquidator seeking extension of liquidation period with effect from **11.02.2024 to 10.08.2024**.

It is submitted that 8 auctions were conducted. However, all of them have failed. Now the SCC is in the process of locating some investors to take over the properties of the corporate debtor. Considering the submissions made by learned counsel, we are inclined to grant the extension by 6 months from 11.02.2024 to 10.08.2024. The liquidator is directed to conclude the liquidation process within the stipulated time. The I.A. is **allowed and disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)